

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH**

**O.A. No. 291 of 1993**

**Date of decision : 11.09.2000**

Mr. Anoop Shukla : Petitioner [s]

Mr. P. B. Sharma & S. Tripathy : Advocate for the petitioner [s]

Versus

Union of India & Ors. : Respondent [s]

Mr. B.N. Doctor & : Advocate for the Respondent [s]  
Mr. P.F. Adhvaryu for R-2.

**CORAM :**

**THE HON'BLE MR. A. S. SANGHAVI** : **MEMBER (J)**

**THE HON'BLE MR. G.C. SRIVASTAVA** : **MEMBER (A)**

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the judgment? ✓
2. To be referred to the Reporter or not ? ✓
3. Whether their Lordships wish to see the fair copy of the judgment ? ✓
4. Whether it needs to be circulated to other Benches of the Tribunal ? ✓

Anoop Shukla,  
D.C.F. Social Forestry,  
Division Banaskantha,  
Palanpur.

= Applicant =

**Advocate : Mr. P. B. Sharma & S. Tripathy**

Versus

1. Union of India, Notice to be served through  
The Secretary, Government of India,  
Ministry of Environment and Forests and  
Wild Life, Paryavaran Bhavan,  
C.G.O. Complex, Lodi Road,  
New Delhi. 110 003.

2. The State of Gujarat, Notice to be  
served through the Secretary to the  
Government of Gujarat, Forests and  
Environment Departments, Sachivalaya,  
Gandhinagar.

= Respondents =

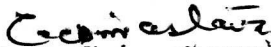
**Advocate : Mr. B.N. Doctor & P.F. Adhvaryu for R-2.**


**ORAL ORDER  
O.A 291 of 1993**

**Date : 11.09.2000**

Per Hon'ble Shri. A. S. Sanghavi : Member (J).

Neither the applicant nor his advocate has remained present ~~hence~~, proceeded with this O.A. It appears that they are not interested in proceeding with the O.A. Under the circumstances, the O.A is dismissed in default with no order as to costs.

  
(G.C. Srivastava)  
Member (A)

  
(A.S. Sanghavi)  
Member (J)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

CA/TA/RA/CP/ 291/93 of 200

Anoop Shukla

APPLICANT (s)

VERSUS

U-2 Z

RESPONDENT (s)

I N D E X - S H E E T

Certified that the file is complete in all respects.

Signature of S.O. (J)

Signature of Dealing Hand.